

Government (Defence Services—
Air Force and Navy) under article
151 (1) of the Constitution. [Placed
in Library See No LT-808/90]

to serve as members of the National
Shipping Board, subject to the other
provisions of the said Act."

The motion was adopted

12.18 1/2 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Fourth Report

[English]

SHRI KIRPAL SINGH (Amritsar): I beg
to present the Fourth Report (Hindi and
English versions) of the Committee on Pri-
vate Members, Bills and Resolutions

12.19 hrs.

ELECTION TO COMMITTEE

National Shipping Board

[English]

THE MINISTER OF SURFACE TRANS-
PORT (SHRI K.P. UNNIKRISHNAN): I beg
to move.

"That in pursuance of Sub-section (2)
(a) of Section 4 of the Merchant Ship-
ping Act, 1958, the members of this
House do proceed to elect, in such
manner as the Speaker may direct,
four members from among themselves,
to serve as members of the National
Shipping Board, Subject to the other
provisions of the said Act "

MR. SPEAKER The question is:

"That in pursuance of sub-section (2)
(a) of Section 4 of the Merchant Ship-
ping Act, 1958, the members of this
House do proceed to elect, in such
manner as the Speaker may direct,
four members from among themselves,

[Translation]

SHRI MADAN LAL KHURANA (South
Delhi): Mr. Speaker, Sir, the whole country is
concerned with the situation prevailing in
Andhra Pradesh. The State was hit by a
devastating tornado in which a large number
of people lost their lives. I would like to
request the Government to inform the House
as to what the State Government is doing to
combat the problem and what assistance is
being extended by the Central Government.
The people of the country want to know this.
I would like that the hon. Minister should call
for detailed information from the State and
make a statement in the House. (*Interrup-
tions*)

[English]

MR. SPEAKER: The whole House is
concerned about it

THE MINISTER OF PARLIAMENTARY
AFFAIRS (SHRI P. UPENDRA): The Cen-
tral Government is in constant touch with the
State Government regarding the cyclone in
coastal Andhra Pradesh and all the assis-
tance necessary has been offered to the
State Government and the Prime Minister is
thinking of visiting the area tomorrow. (*Inter-
ruptions*)

MR. SPEAKER: The hon. Minister says
that the Prime Minister is visiting Andhra
Pradesh tomorrow

SHRI NIRMAL KANTI CHATTERJEE
(Dum Dum): What is the impact of the cy-
clone? What are the steps taken by the
Government? We are interested to know.

SHRI P. UPENDRA: We are collecting
the details